

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-23-2020

Mr. Silu Mali

...Applicant

Versus

State and Anr.

.... Respondents.

Shri Y. Kotkar, Advocate for the Applicant.

Shri G. Nagvenker, Additional Public Prosecutor for the Respondents.

Coram : NUTAN D. SARDESSAI, J.

Date : 30th July, 2020

P.C.:

Shri G. Nagvenker, learned Additional Public Prosecutor seeks a week's time to take appropriate instructions.

2. Stands over on 07.08.2020.

Nutan D. Sardesai, J.

msr.